

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

120(ND)09

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2019.**

**NAME OF THE COMPANY: Sh. Neelamber Agarwal V/s.M/s. Neel Padam
Builders Pvt. Ltd. & Ors**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


Present:

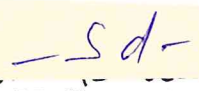
Mr. Anuj Shah, Advocate for the Petitioner.

Mr. Shadan Farasat, Ms. Hafsa Khan, Advocates for the
Respondent.

ORDER

Request for adjournment has been made by both the parties. At request
adjourned to 19th March, 2019.


**(Dr. V.K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**